um & PTI

ANNUM. REPORT (1968-69) OF THE COFFEE BOARD

. THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SHRIMATI SAROJINI MAHISHI): Sir, on behalf of AVIATION Chowdhary Ram Sewak I beg to lay on the Table a copy of the Twenty-ninth Annual Report of the Coffee Board for the year 1968-69. (Placed in Library. See No. LT-2493/69).

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955.

- DR (SHRIMATI) SAROJINI MAHISHI: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Foreign Trade and Supply (Department of Foreign Trade), under subsection (6) of section 3 of the Essential Commodities Act, 1955-
 - (i) Notification S. O. No. 3915, dated the 9th September, 1969 (in Hindi) publishing the Cotton Control (Amendment) Order,
 - (ii) Notification S. O. No. 3916, dated the 9th September, 1969 (in English) publishing the Cotton Control (Amendment) Order, 1969

[Placed in Library. See No. LT-2491/69 for (i) and (ii)].

THE CARDAMOM (LICENSING AND REGIST" RATION SECOND AMENDMENT RULES^ 1969

(SHRIMATI) MAHISHI: Sir, I also beg to lay on th Table a copy of the Ministry of Foreign Trade and Supply (Department of Foreign Trade) Notification G. S. R. No. 2421, dated the 7th October, 1969 (in English and Hindi), publishing the Cardamom (Licensing and Registration) Second Amendment Rules, 1969, under subsection 13) of section 33 of the Cardamom Act, 1965. [Placed in Library. See No. LT-2492/69].

NOTIFICATIONS UNDER THE COTTON TEXTILES (EXPORT CONTROL) ORDER, 1949

- (SHRIMATI) SAROJINI MAHISHI: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Foreign Trade issued under the Cotton Textiles (Export Control) Order, 1949:-
 - (i) Notification S. O- No. 4365, dated the 22nd October, 1969 (in English).

(ii) Notification S. O. No. 4366, dated the 22nd October, 1969 (in Hindi).

[Placed in Library. See No. LT-2491/69 for (i) and (ii)].

REFERENCE TO REPORTING OF PROCEEDINGS OF THE HOUSE BY THE A.I.R. IN'TODAY IN PARLIA-MENT' AND ALSO BY THE UNI AND PTI

- SHRI A. G. KULKARNI _vMaha-rashra): Sir, I have to submit to you about certain news that has appeared and that was broadcast by the All India Radio yesterday.
- CHANDRASEKHARAN SHRI K. (Kerala): Sir, has the Bombay AICC already begun in this House? He is having a badge.
- SHRI A. G. KULKARNI: I am a cooperator. Today is the conference of all-India co-operative executives. Why are you so much shy of the Bombay Congress, I do not understand.
- MR. DEPUTY CHAIRMAN: right. Mr. Kulkarni, you come to the point.
- SHRI A. G. KULKARNI: Sir, he wants to know what this badge is. I told him today is the All India Co-operators' Conference where I had gone. Why is he so much agitated about
- SHRI BHUPESH GUPTA (West Bengal): Actually you should thank him; he has given you a chance to announce about that conference in the House.
- SHRI A. G. KULKARNI: My submission to you is there is a deliberate attempt by the All India Radio and certain news agencies to distort the news and to give biassed news particularly favouring one party oi some other party. Similarly they are shutting off certain news which would have given the correct picture of what happened in the House. Yesterday you are perhaps aware that there was some discussion going on about some question about the shares held by Mrs. Aruna Asaf Ali and my colleague, the hon. Mr. Shejwalkar, made certain remarks; on that occasion I stood up and complained that the Members should not impute any motive to other colleagues that the question is being deliberately delayed. That was my wording. Then, Sir,